

Title : Introduction of Constitution (Amendment) Bill, 2005.(Amendment of the Eighth Schedule). (Amendment of the Eighth Schedule)

SHRI C.K. CHANDRAPPAN (TRICHUR): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI C.K. CHANDRAPPAN : I introduce the Bill.

* Published in the Gazette of India, Extraordinary, Part-II, Section-2

dated 25.8.05